NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.168/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company Under Section		Naresh Kumar & Co. Pvt.LtdVs- Kalyanpur Cements Limited 14 IBC			
\ ,	ARVIND GO	JPTA Wocale	* seets feconst		Aswird Gupt 18/01/2018
Arit	isa Base, Ad	le. J for	, the IRP.		18/1/18
1.	ARUN GUPH	+, FEA	28- D.D	oran'	be-7:5-1
2.	SANJOY CH	ATTELJEE 48	10 Ja I.P.		12/1/1
3.	SURENDRA	kuma R dus calc	Kalyanpur Ce L'anled	ned	Sweds kum 18/01/18

ORDER

- Ld. Counsel on behalf of Resolution Professional (RP) as well as Ld. Counsel for the financial creditor and the corporate debtor is present.
- Ld. Counsel on behalf of RP has filed the Progress Report dated 15/01/2018, which may be taken on record. He

further informed that meeting of the Committee of Creditors (CoC) is scheduled to be held tomorrow,i.e. on 19/01/2018.

List it on 29/01/2018.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)